GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 1037 TO BE ANSWERED ON 27TH JULY, 2015

TRAINING IN REGIONAL LANGUAGES

1037. SHRI MAHEISH GIRRI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has a proposal to train migrant employees from other States in the regional language of the location of the employer in collaboration with the employee's organisation;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to make the working of the professionals easier in their non-native States when they migrate to work;
- (d) whether the Government has any proposal to work on with trade bodies and companies to facilitate this process; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (e): The Government has no specific scheme for regional language training, however, employers may impart skill training to their employees based on their requirement. Moreover, the Government has over 12675 Vocational Training Providers (VTPs) running 678 Modular Employable Skill (MES) courses in over 68 sectors which migrant employees can also pursue. A new Ministry of Skill Development and Entrepreneurship has been established to coordinate the skill activities across Ministries.

Ministry of Skill Development and Entrepreneurship has informed that a Committee to rationalize all skill development schemes of GOI was notified by the Government to achieve a greater degree of convergence of norms across the various central schemes for skill development and to ensure that adequate post placement support is facilitated so that candidates who are placed after successful completion of skill development programmes can sustain through the initial hurdles after being placed. These norms are now a part of the Common Norms for Skill Development Schemes implemented by GOI notified by the Ministry of Skill Development and Entrepreneurship.
